HIGH COURT OF SIKKIM GANGTOK

No.: ...58...Confdl./HCS

Dated.: 12.12.25

<u>N-O-T-I-F-I-C-A-T-I-O-N</u>

It is hereby notified for general information that the roster arrangement for Judicial Officers in the District Judiciary under the High Court of Sikkim during the ensuing Winter Vacation in the month of January, 2026 shall be in the following manner:

	DISTRICT & SESSIONS COURT, GANGTOK, PAKYONG AND MANGAN				
SL. NO	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT			
1.	Mr. N.G. Sherpa, Principal District & Sessions Judge, Gangtok. Duty Period 01.01.2026 to 07.01.2026	In-charge of the Court/Office of the:- 1. District & Sessions Judge, Special Division-I at Gangtok/Judge Family Court at Gangtok. 2. District & Sessions Judge, Special Division-II at Gangtok/Judge Lok Adalat at Gangtok/ Fast Track (East & North) at Gangtok. 3. District & Sessions Judge at Mangan. 4. District & Sessions Judge at Pakyong.			
2.	Ms. Ranjeeta Pradhan. District & Sessions Judge, Pakyong. Duty Period 08.01.2026 to 15.01.2026	In-charge of the Court/Office of the:- 1. Principal District & Sessions Judge, Gangtok. 2. District & Sessions Judge, Special Division-I at Gangtok/Judge Family Court at Gangtok. 3. District & Sessions Judge, Special Division-II at Gangtok/Judge Lok Adalat at Gangtok/ Fast Track (East & North) at Gangtok. 4. District & Sessions Judge at Mangan.			
3.	Ms. Jyoti Kharka, District & Sessions Judge, Special Division-I at Gangtok & Family Court, Gangtok. Duty Period 16.01.2026 to 23.01.2026	In-charge of the Court/Office of the:- 1. Principal District & Sessions Judge at Gangtok. 2. District & Sessions Judge, Special Division-II at Gangtok/Judge, Lok Adalat at Gangtok/Fast Track Court (East & North) at Gangtok. 3. District & Sessions Judge at Mangan. 4. District & Sessions Judge at Pakyong.			



4.	Mrs. Subarna Rai,	In-charge of the Court/Office of the:-
	District & Sessions Judge at Mangan. Duty Period 24.01.2026 to 31.01.2026	 Principal District & Sessions Judge at Gangtok. District & Sessions Judge, Special Division-I at Gangtok/ Judge, Family Court at Gangtok. District & Sessions Judge, Special Division-II at Gangtok/Judge Lok Adalat at Gangtok/ Fast Track Court (East & North) at Gangtok.
	31.01.2020	4. District & Sessions Judge at Pakyong.
5.	Mr. Urvashi Pradhan,	In-charge of the Court/Office of the:-
	Chief Judicial Magistrate- cum-Civil Judge, (SD) Pakyong.	 Chief Judicial Magistrate-cum-Civil Judge (SD) Chief Judicial Magistrate-cum-Civil Judge (SD)
	Civil Judge-cum-Judicial	Mangan. 3. Civil Judge-cum-Judicial Magistrate,
	Magistrate, Pakyong (I/C)	Gangtok/Principal Magistrate Juvenile Justice Board Gangtok.
		4. Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate Juvenile Justice Board, Mangan.
	Duty Period	5. Civil Judge-cum-Judicial Magistrate, Chungthang
	01.01.2026 to	Sub Division, Mangan.
	08.01.2026	6. Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division, Pakyong District.
		7. Civil Judge-cum-Judicial Magistrate Rongli Sub- Division, Pakyong District.
6.	Ms. Nairitya Sharma,	In-charge of the Court/Office of the:-
	Civil Judge-cum-Judicial Magistrate, Gangtok.	1. Chief Judicial Magistrate-cum-Civil Judge (SD) Gangtok.
	Civil Judge-cum-Judicial Magistrate, Mangan	2. Chief Judicial Magistrate-cum-Civil Judge (SD) Mangan.
	(I/C)/Principal Magistrate, Juvenile Justice Board, Mangan (I/C).	3. Chief Judicial Magistrate-cum-Civil Judge(SD),Pakyong.4. Civil Judge-cum-Judicial Magistrate, Pakyong.
	Civil Judge-cum-Judicial Magistrate, Chungthang	5. Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division, Pakyong District.6. Civil Judge-cum-Judicial Magistrate Rongli Sub-
	Sub-Division, Mangan (I/C).	Division, Pakyong District.
	Secretary, District Legal Services Authority (East & North) at Gangtok (I/C).	
-	Duty period 09.01.2026 to 16.01.2026	



Randeep Rai, Civil Judge-cum- Judicial Magistrate, Rangpo Sub- Division, Pakyong. Civil Judge-cum-Judicial	In-charge of the Court/Office of the:- 1. Chief Judicial Magistrate-cum-Civil Judge (SD) Gangtok. 2. Chief Judicial Magistrate-cum-Civil Judge (SD) Mangan. 3. Chief Judicial Magistrate-cum-Civil Judge(SD),
Magistrate, Rongli Sub- Division, Pakyong (I/C). Duty period 17.01.2026 to 24.01.2026	 Pakyong. 4. Civil Judge-cum-Judicial Magistrate, Gangtok/ Principal Magistrate, Juvenile Justice Board, Gangtok. 5. Civil Judge-cum-Judicial Magistrate, Pakyong. 6. Civil Judge-cum-Judicial Magistrate, Mangan. Principal Magistrate, Juvenile Justice Board, Mangan. 7. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, Mangan.
Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate- cum-Civil Judge (SD) Gangtok. Chief Judicial Magistrate- cum-Civil Judge (SD) Mangan (I/C). Duty period 25.01.2026 to 31.01.2026	In-charge of the Court/Office of the:- 1. Chief Judicial Magistrate-cum-Civil Judge(SD), Pakyong. 2. Civil Judge-cum-Judicial Magistrate, Gangtok/ Principal Magistrate, Juvenile Justice Board, Gangtok. 3. Civil Judge-cum-Judicial Magistrate, Pakyong. 4. Civil Judge-cum-Judicial Magistrate, Mangan/ Principal Magistrate, Juvenile Justice Board, Mangan. 5. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, Mangan. 6. Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division, Pakyong. 7. Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division, Pakyong.
DISTRICT & SESSIONS CO	URT, GYALSHING, SORENG AND NAMCHI
	WORKING ARRANGEMENT
Mr. Jagat Bahadur Rai, District & Sessions Judge, Namchi. Duty period 22.01.2026 to 31.01.2026	 In-charge of the Court/Office of the:- District & Sessions Judge, Gyalshing, Sikkim. District & Sessions Judge, Soreng, Sikkim. Fast Track Court (South & West) at Gyalshing.
	Division, Pakyong (I/C). Duty period 17.01.2026 to 24.01.2026 Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate- cum-Civil Judge (SD) Gangtok. Chief Judicial Magistrate- cum-Civil Judge (SD) Mangan (I/C). Duty period 25.01.2026 to 31.01.2026 Mr. Jagat Bahadur Rai, District & Sessions Judge, Namchi. Duty period 22.01.2026 to 31.01.2026 Mr. Jiwan Kumar Kharka, District & Sessions Judge, Gyalshing. Judge, Fast Track Court (South & West) at Gyalshing. Duty period

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3.	Mrs. Jwala D. Thapa, District & Sessions Judge, Soreng. Duty period 01.01.2026 to 11.01.2026	In-charge of the Court/Office of the:- 1. District & Sessions Judge, Namchi, Sikkim. 2. District & Sessions Judge, Gyalshing, Sikkim. 3. Fast Track Court (South & West) at Gyalshing.
4.	Ms. Rohini Rai, Chief Judicial Magistrate- cum-Civil Judge (SD), Namchi, Sikkim. Chief Judicial Magistrate- cum-Civil Judge (SD), Gyalshing (I/C). Chief Judicial Magistrate- cum-Civil Judge (SD), Soreng (I/C) Principal Magistrate, Juvenile Justice Board, Namchi (I/C).	In-charge of the Court/Office of the:- 1 Civil Judge-cum-Judicial Magistrate, Namchi, Sikkim. 2. Civil Judge-cum-Judicial Magistrate, Gyalshing, Sikkim. 3. Civil Judge-cum-Judicial Magistrate, Soreng. 4. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Sikkim. 5. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Sikkim.
×	Duty period 01.01.2026 to 15.01.2026	
5.	Mr. Sayshay Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Namchi. Civil Judge-cum-Judicial Magistrate, Gyalshing (I/C). CivilJudge-cum-Judicial Magistrate, Soreng (I/C). Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Namchi (I/C). Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi (I/C). Duty period	In-charge of the Court/Office of the:- 1. Chief Judicail Magistrate-cum-Civil Judge(SD), Namchi. 2. Chief Judicial Magistrate-cum-Civil Judge(SD), Soreng. 3. Chief Judicial Magistrate-cum-Civil Judge(SD), Gyalshing. 4. Principal Magistrate, Juvenile Justice Board, Namchi.
	16.01.2026 to 31.01.2026	

By Order,

sd/-REGISTRAR (JUDICIAL SERVICE)

Memo No. V(34) Confdl./HCS// 28/8-55

Dated.: 1.2....12-25

Copy to:

- 1. Secretary General, Supreme Court of India, New Delhi-110001;
- 2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi-110001;
- 3. Registrar General, High Court of;
- 4. President, Bar Association of India, New Delhi;
- 5. Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 6. Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- 7. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 9. Joint Registrar-cum-Sr. Judgment Writer, High Court of Sikkim, Gangtok;
- 10. P.S. to Hon'ble Chairperson, Lokayukta, Law Commission, Government of Sikkim, Gangtok;
- 11. Advocate General, the State of Sikkim;
- 12. Chief Secretary, Government of Sikkim, Gangtok;
- 13. Secretary, Home Department, Government of Sikkim, Gangtok;
- 14. Director General of Police, Police Headquarters, Gangtok;
- 15. P.A to Registrar General, High Court of Sikkim, Gangtok;
- 16. P.A. to Central Project Coordinator, High Court of Sikkim, Gangtok;
- 17. Principal District & Sessions Judge, Gangtok;
- 18. All District & Sessions Judges, Sikkim;
- 19. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 20. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 21. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 22. Deputy Director, Sikkim Judicial Academy, Gangtok;
- 23. All Chief Judicial Magistrates-cum-Civil Judges (SD), Sikkim;
- 24. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 25. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
- 26. President, Sikkim High Court Bar Association, Gangtok;
- 27. President, Namchi Bar Association, Sikkim;
- 28. President, Bar Association of Gyalshing & Soreng, Sikkim;
- 29. Deputy Solicitor General of India, Gangtok;
- 30. Additional Secretary, Home Department, Government of Sikkim, Gangtok;
- 31. All Section In-charge, High Court of Sikkim, Gangtok;
- 32. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
- 33. Notice Board
- 34. Guard file and
- 35. File

REGISTRAR